

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4148
ANSWERED ON:06.09.2012
LEGISLATION ON RIGHTS OVER LAND
Dhruvanarayana Shri R. ;Rao Shri Sambasiva Rayapati;Siricilla Shri Rajaiah

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any legislation to have rights over land for all the people especially in the scheduled areas;
- (b) if so, the details thereof; and
- (c) if not, the time by which such a legislation is likely to be enacted in consultation with each State Government?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a)&(b): The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act ,2006 seeks to recognise and vest the forest rights and occupation in forest land in forest dwelling Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations but whose rights could not be recorded.

(c): In view of (a)&(b) question does not arise.